

HIGH COURT OF CHHATTISGARH: BILASPUR

ORDER

No. 549/Confdl./2016
II-2-3/2002 (Pt. III)

Bilaspur, dated the 02 August, 2016

The following District Judges (Entry Level) as specified in Column No. (2) of the table below are hereby appointed to the category of District Judge (Selection Grade) of Rs. 57700-1230-58930-1380-67210-1540-70290 from the date mentioned in Column No. (3) of the table below:-

TABLE

S.No.	Name of Judicial Officer with present designation	Date of appointment to the category of District Judge (Selection Grade)
(1)	(2)	(3)
1.	Shri Bhuneshwar Ram, President, District Consumer Disputes Redressal Forum, Rajnandgaon	26.07.2016
2.	Shri Suresh Kumar Soni, I Additional District & Sessions Judge, Janjgir-Champa	26.07.2016
3.	Shri Anand Kumar Dhruw, Judge, Family Court, Janjgir-Champa	26.07.2016
4.	Shri Arvind Kumar Sinha, I Additional District & Sessions Judge, Durg	26.07.2016
5.	Shri Blacious Toppo, Chairman, Permanent Lok Adalat, Bilaspur	26.07.2016
6.	Smt. Neeta Yadav, I Additional Principal Judge, Family Court, Durg	26.07.2016

BY ORDER OF THE HIGH COURT


(ARVIND SINGH CHANDEL)
REGISTRAR GENERAL

Endt. No. 550/Confdl./2016
II-2-3/2002 (Pt. III)

Bilaspur, dated the 02 August, 2016

Copy forwarded to: -

- (1) Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

Contd. 2/-

- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Chandra Bhushan Bajpai, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (10) Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (11) Registrar (Vigilance/ I. & E./ Judicial/Computerisation), High Court of Chhattisgarh, Bilaspur for information..
- (12) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex) , Mantralaya, New Raipur for information.
- (13)
 - (i) Shri Bhuneshwar Ram, President, District Consumer Disputes Redressal Forum, Rajnandgaon,
 - (ii) Shri Suresh Kumar Soni, I Additional District & Sessions Judge, Janjgir-Champa,
 - (iii) Shri Anand Kumar Dhruw, Judge, Family Court, Janjgir-Champa,
 - (iv) Shri Arvind Kumar Sinha, I Additional District & Sessions Judge, Durg,
 - (v) Shri Blacious Toppo, Chairman, Permanent Lok Adalat, Bilaspur,
 - (vi) Smt. Neeta Yadav, I Additional Principal Judge, Family Court, Durg
for information.
- (14) District & Sessions Judge, Balod/ Baloda-Bazar/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dantewara/ Dhamtari / Durg/ Janjgir-Champa / Jashpur/ Kabirdham at Kawardha/ Kondagaon / Korba/ Koriya (Baikunthpur) / Mahasamund / Raigarh/ Raipur/ Rajnandgaon/ Surguja at Ambikapur / Surajpur/ Uttar Bastar (Kanker) for information.
- (15) Additional Registrar (Judicial/ D.E. & E./ Admn./ S. & A. Cell/ M.), High Court of Chhattisgarh, Bilaspur for information.
- (16) Officer-On-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- (17) Additional Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
- (18) Deputy Registrar (Copying & Writ/ Criminal / Civil/ D.E./ Protocol & Works/ Vigilance & I. and E./ R.G. & Estt.), High Court of Chhattisgarh, Bilaspur for information.
- (19) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (20) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (21) Section Officer/In-charge, Accounts/ Checker/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / Library/ Pension / Protocol/ Record Room (Admn.)/ Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (22) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- (23) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


(ARVIND SINGH CHANDEL)
REGISTRAR GENERAL